

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 238
CP-105/2021

IN THE MATTER OF:

Rajbir Singh Huf

... **Applicant/Petitioner**

Vs

Diwakar Commercials Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 59 of Companies Act

Order delivered on 16.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 18.08.2021



(T.S. SINGH)
COURT OFFICER